

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - II  
CHENNAI

33

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 09/09/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/910/2019  
PETITION NUMBER : CP/1201/IB/2019  
NAME OF THE PETITIONER(S) : JAYASHREE IYER (RP)  
(KASIM COAL & LOGISTICS PVT LTD)  
NAME OF THE RESPONDENT(S) : KAMILA BANU SYED ABUTHAHIR & 2 OTHERS  
UNDER SECTION : SEC 19(2) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1.	Jayashree Iyer	RP	Jayashree Iyer
2.	Prasanna Veni	Creditor / Suspended director	[Signature]

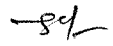
[33]

MA/910/2019 IN CP/1201/IB/2018

**ORDER**

On having the Resolution Professional filed memo for withdrawal of the Company Petition based on the resolution approved by the CoC for withdrawal of this case, this CP/1201/IB/2018 as well as MA/910/2019 are hereby **dismissed as withdrawn.**

  
[S. VIJAYARAGHAVAN]  
Member (Technical)

  
[B.S.V. PRAKASH KUMAR]  
Member (Judicial)

vs